

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 29/AM10 HELD ON 14.10.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 29/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 14.10.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 28/AM10 held on 07.10.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-87	WATER SOLUTIONS & SERVICES	HQ F. No. 01/87/050/00488/AM09/DES-VII	Status: Approved
	NC No.: 29/AM10 Dated: 14.10.2009	Adv. Lic. No. 0510229594 Dated 21.10.2008	RLA F. No. 05/24/040/00468/AM09	

Application: Request is for fixation of input output norms – amendment in UOM regarding.

Decision: With D/o C&PC OM No. 46011/108/2008-PC.II dated 25.09.2009, the Committee decided to amend the unit of measurement. Accordingly, following adhoc norms are **approved** in supersession of earlier norms allowed by NC in its Meeting No. 41/AM09 held on 21.01.2009 (Case No. 7/29/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ion Exchange Resin (Mixed Bed) Containing	1 Cubic Foot/28.30	1. Relevant Strong Base Anion Exchange Resin	0.50 Cubic Foot/14.15

Anion Exchange Resin 50% Cation Exchange Resin 50%	Litres		Litres
		2. Strong Acid Cation Exchange Resin	0.50 Cubic Foot/14.15 Litres
		3. FRP Tank/Drum/Plastic Bags	Net to Net
		4. Tanks Head/Drums Head	Net to Net

3.1.1	Case No. A-88	WATER SOLUTIONS & SERVICES	HQ F. No. 01/87/050/00540/AM09/DES-VII	Status: Approved
	NC No.: 29/AM10 Dated: 14.10.2009	Adv. Lic. No. 0510230759 Dated 12.11.2008	RLA F. No. 05/24/040/00510/AM09	

Application: Request is for fixation of input output norms – amendment in UOM regarding.

Decision: With D/o C&PC OM No. 46011/108/2008-PC.II dated 25.09.2009, the Committee decided to amend the unit of measurement. Accordingly, following adhoc norms are **approved** in supersession of earlier norms allowed by NC in its Meeting No. 41/AM09 held on 21.01.2009 (Case No. 12/32/87-LAC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Activated Ion Exchange Resin (Mixed Bed)	1 Cubic Foot/28.30 Litres	1. De-Activated ION Exchange Resin (Mixed Bed)	1 Cubic Foot/28.30 Litres
		2. Hydrochloric Acid 30%	8.00 kg
		3. Sodium Hydroxide Flakes	2.50 kg

ONLINE CASES

11	Case No.:14/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Approved
	HQ File :01/87/050/00064/AM10/	RLA File :03/95/040/00028/AM10/	Lic.No/Date:0310520881	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082910	62/0- RUBBER COMPOUNDED SHEETS OF NITRILE RUBBER	225000.000	K.G	21866625.00	427500.00 US\$
				Total	21,866,625.00	427,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	40024900	SYNTHETIC RUBBER NITIRLE	95625.000	K.G	10760681.25	210375.00 US\$
2	40011000	NATURAL RUBBER	50625.000	K.G	5178937.50	101250.00 US\$
3	28170010	ZINC OXIDE	4950.000	K.G	379788.75	7425.00 US\$
4	28030010	STEARIC ACID	2475.000	K.G	126596.25	2475.00 US\$
5	38121000	RUBBER CHEMICALS : ANTIOXIDANT / ACCELARATOR / PEPTIZER / RETARDER	5625.000	K.G	863156.25	16875.00 US\$
6	38123090	PROCESSING ADDITIVES LIKE STRUCTOL / ULTRAFLOW	2700.000	K.G	276210.00	5400.00 US\$
7	38122090	D. O. P.	5400.000	K.G	414315.00	8100.00 US\$
				Total	17,999,685.00	351,900.00

Decision: With DIPP letter dated 14.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Compounded Sheets of Nitrile Rubber (containing minimum 38.25% of Nitrile Rubber)	225000 kg	1. Synthetic Rubber Nitirle	95625 kg
		2. Natural Rubber	50625 kg
		3. Zinc Oxide	4950 kg
		4. Stearic Acid	2475 kg
		5. Rubber Chemicals : Antioxidant / Accelarator / Peptizer / Retarder	5625 kg (upto 7% of the FOB value)
		6. Processing Additives Like Structol / Ultraflow	2700 kg
		7. D. O. P.	5400 kg

12	Case No.:15/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Approved
	HQ File :01/87/050/00065/AM10/	RLA File :03/95/040/00027/AM10/	Lic.No/Date:0310520887 22.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082910	62/0- RUBBER SHEETS FOR RUBBER FLOOR COVERINGS	350000.000	K.G	35805000.00	700000.00 US\$
				Total	35,805,000.00	700,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021910	SYNTHETIC RUBBER SBR SERIES 1500 & 1700	106750.000	K.G	8736420.00	170800.00 US\$
2	40021910	SYNTHETIC RUBBER CHLOROPRENE	56000.000	K.G	10741500.00	210000.00 US\$
3	40012200	NATURAL RUBBER	43750.000	K.G	3916171.88	76562.50 US\$
4	28170010	ZINC OXIDE	7350.000	K.G	563928.75	11025.00 US\$
5	28030010	CARBON BLACK	30800.000	K.G	1732962.00	33880.00 US\$
6	38121000	RUBBER CHEMICALS: ANTIOXIDANT / ACCELARATOR / PEPTIZER / RETARDER	10850.000	K.G	1664932.50	32550.00 US\$
7	38121000	MISC. CHEMICALS : A) STEARIC ACID	3850.000	K.G	216620.25	4235.00 US\$
8	38122090	B) TITANIUM DI-OXIDE	12250.000	K.G	1253175.00	24500.00 US\$
9	32041719	PIGMENT COLOURS	1680.000	K.G	859320.00	16800.00 US\$

Decision: With DIPP letter dated 14.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Sheets for Rubber Floor Covering (containing minimum 27.45% NBR & 14.4% Chloroprene Rubber)	350000 kg	1. Synthetic Rubber SBR Series 1500 & 1700	106750 kg
		2. Synthetic Rubber Chloroprene	56000 kg
		3. Natural Rubber	43750 kg
		4. Zinc Oxide	7350 kg
		5. Carbon Black	30800 kg
		6. Rubber Chemicals: Antioxidant / Accelarator / Peptizer / Retarder	10850 kg (upto 7% of the FOB value)

		7. Misc. Chemicals : Stearic Acid	3850 kg	(upto 5% of the FOB value together)
		8. Titanium Di-Oxide	12250 kg	
		9. Pigment Colours	1680 kg	

16	Case No.:5/29/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Approved
	HQ File :01/87/050/00218/AM10/	RLA File :03/94/040/00264/AM10/	Lic.No/Date:0310527842 08.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	16000.000	K.G	1612800.00	33600.00 US\$
				Total	1,612,800.00	33,600.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	785.600	K.G	42422.00	882.00 US\$
2	29094100	Diethylene Glycol	1110.400	K.G	35533.00	739.00 US\$
3	29102000	Propylene Oxide	7075.200	K.G	530640.00	11032.00 US\$
4	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11475.00	239.00 US\$
5	29213090	Dimethylcyclohexylamine	105.600	K.G	16896.00	351.00 US\$
6	34021110	Silicon Surfactant	235.200	K.G	70560.00	1467.00 US\$
7	38159000	Catalyst	20.800	K.G	12272.00	255.00 US\$
8	38159000	Catalyst	46.400	K.G	22643.00	471.00 US\$
				Total	742,441.00	15,436.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 11/87-ALC1/2009 dated 10.06.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Case No.:8/29/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Approved
HQ File :01/87/050/00221/AM10/	RLA File :03/94/040/00441/AM10/	Lic.No/Date:0310535250 26.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1410 R"	16000.000	K.G	1659200.00	34000.00 US\$
				Total	1,659,200.00	34,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	785.600	K.G	43208.00	882.00 US\$
2	29094100	Diethylene Glycol	1110.400	K.G	36643.00	748.00 US\$
3	29102000	Propylene Oxide	7075.200	K.G	566016.00	11551.00 US\$
4	29213090	Pentamethyldiethylenetriamine	35.200	K.G	12672.00	259.00 US\$
5	29213090	Dimethylcyclohexylamine	105.600	K.G	14784.00	302.00 US\$
6	34021110	Silicon Surfactant	235.200	K.G	70560.00	1440.00 US\$
7	38159000	Catalyst (Toyocat F-40)	20.800	K.G	12272.00	250.00 US\$

8	38159000	Catalyst (TMR-2)	46.400	K.G	22643.00	462.00 US\$
				Total	778,798.00	15,894.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 11/87-ALC1/2009 dated 10.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexylamine	0.0066 kg
		6. Silicon Surfactant	0.0147 kg
		7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
		8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

3.2 Following applications are **closed**:

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Case No.:10/46/87-ALC1/2007	Party Name:DUCOL ORGANICS & COLOURS PVT.LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Closed
HQ File :01/87/050/00635/AM08/	RLA File :03/94/040/00114/AM08/	Lic.No/Date:0310430024 21.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40028200	62/0- LATEX COMPOUND LC-I 7200 A	105000.000	K.G	4758600.00	108150.00 US\$
2	38120000	62/0- LATEX COMPOUND LC-I 7200 B / DUMER CP 01	3150.000	K.G	270270.00	6142.50 US\$
3	38120000	62/0- LATEX COMPOUND LC -I 7200 C / DUMER GA 01	2310.000	K.G	40656.00	924.00 US\$
4	39232900	62/0- INTERMEDIATE BULK CONTAINERS (NEW OR RECONDITIONED) [EACH IBC CONTAINS - 1000KGS NET OF EXPORT ITEM]	110.000	Number	0.00	0.00 US\$

				Total	335,320.00	8,300.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29094100	DIETHYLENE GLYCOL	146.000	K.G	7344.82	179.58 US\$
2	29101000	ETHYLENE OXIDE	1914.000	K.G	124469.33	3043.26 US\$
3	29157020	STEARIC ACID	822.000	K.G	38998.97	953.52 US\$
4	38237090	CETO STEARYL ALCOHOL	1733.000	K.G	126165.87	3084.74 US\$
5	29101000	ETHYLENE OXIDE	309.000	K.G	20094.58	491.31 US\$
				Total	317,073.57	7,752.41
Decision: The Committee observed that this case has already been approved by NC-4 in its Meeting No. 36/AM08 dated 12.12.2007 in Manual case [Hqrs. F. No. 01/83/162/152/AM08/DES-IV (Case No. A-978)]. Hence, the Committee decided to close the case and directed to put up the norms approval on file.						

3.3 Following applications are **deferred**:

3	Case No.:23/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:09.12.2009
	Position: D/L No. 46011/141/2005-PC.II dated July, 2009 issued by D/o C&PC, followed by reminder from DGFT. Final reminder may be issued to firm by DGFT.			

4	Case No.:21/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/82/050/01196/AM09/	RLA File :05/24/040/00347/AM09/	Lic.No/Date:0510229889 23.10.2008	Defer Date: 04.11.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:28.10.2009
	Position: Reply is awaited from the firm.			

6	Case No.: 10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.: 30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:04.11.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.: 5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.: 6/10/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00056/AM10/	RLA File :07/24/040/00065/AM10/	Lic.No/Date:0710064846 19.05.2009	Defer Date:28.10.2009
	Position: Reply is awaited from the firm.			

10	Case No.: 7/10/87-ALC1/2009	Party Name:ECODUR WINDOORS PVT. LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00057/AM10/	RLA File :05/24/040/00085/AM10/	Lic.No/Date:0510241690 19.05.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.: 7/17/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE	Meet No/Date:29/87-ALC1/2009	Status: Deferred
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		LIMITED,	14.10.2009	
	HQ File :01/87/050/00123/AM10/	RLA File :07/24/040/00083/AM10/	Lic.No/Date:0710065261 05.06.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.:6/29/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00219/AM10/	RLA File :34/24/040/00044/AM10/	Lic.No/Date:3410024578 26.06.2009	Defer Date: 11.11.2009
	Position: D/o C&PC will furnish comments.			

15	Case No.:16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:3/11/85-ALC3/2009	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/85/050/00066/AM10/	RLA File :03/94/040/00740/AM09/	Lic.No/Date:0310528352 10.07.2009	Defer Date:28.10.2009
	Position: Copy of application is awaited from RLA, Mumbai.			

18	Case No.:20/17/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00136/AM10/	RLA File :08/24/040/00096/AM10/	Lic.No/Date:0810081440 14.07.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924	Defer

		15.07.2009	Date:28.10.2009
Position: D/o C&PC will furnish comments.			

20	Case No.:2/19/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00145/AM10/	RLA File :03/94/040/00338/AM10/	Lic.No/Date:0310530496 24.07.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:9/20/87-ALC1/2009	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00160/AM10/	RLA File :17/24/040/00011/AM10/	Lic.No/Date:1710002736 04.08.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:8/21/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00168/AM10/	RLA File :07/24/040/00169/AM10/	Lic.No/Date:0710066440 11.08.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

23	Case No.:4/22/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00176/AM10/	RLA File :03/94/040/00416/AM10/	Lic.No/Date:0310533789 13.08.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

24	Case No.:12/29/87-ALC1/2009	Party Name:MICROSPHERES (INDIA)	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00225/AM10/	RLA File :03/95/040/00270/AM10/	Lic.No/Date:0310534952 24.08.2009	Defer Date: 11.11.2009
	Position: D/o C&PC will furnish comments.			

25	Case No.:9/29/87-ALC1/2009	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00222/AM10/	RLA File :03/94/040/00342/AM10/	Lic.No/Date:0310534963 24.08.2009	Defer Date: 11.11.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.:1/24/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00184/AM10/	RLA File :09/24/040/00195/AM10/	Lic.No/Date:0910039080 27.08.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.:10/29/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00223/AM10/	RLA File :03/94/040/00343/AM10/	Lic.No/Date:0310535513 27.08.2009	Defer Date: 25.11.2009
	Position: With DIPP letter dated 14.10.2009 following information may be called for from the firm: i) Past production / consumption data duly certified by Central Excise; ii) Technical specification of SBR 1712, 1723, 1783, 1724, 1778 and 1789 and iii) Justification for use of these type of SBR in the export product.			

29	Case No.:11/29/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00224/AM10/	RLA File :03/94/040/00345/AM10/	Lic.No/Date:0310535515 27.08.2009	Defer Date: 25.11.2009
	Position: With DIPP letter dated 14.10.2009 following information may be called for from the firm: i) Past production / consumption data duly certified by Central Excise; ii) Technical specification of SBR 1712, 1723, 1783, 1724, 1778 and 1789 and iii) Justification for use of these type of SBR in the export product.			

30	Case No.:2/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00185/AM10/	RLA File :03/94/040/00431/AM10/	Lic.No/Date:0310535744 28.08.2009	Defer Date:28.10.2009
	Position: Copy of application is awaited from RLA.			

31	Case No.:3/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00186/AM10/	RLA File :03/94/040/00432/AM10/	Lic.No/Date:0310535745 28.08.2009	Defer Date:28.10.2009
	Position: Copy of application is awaited from RLA.			

32	Case No.:4/24/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00187/AM10/	RLA File :03/95/040/00248/AM10/	Lic.No/Date:0310535940 31.08.2009	Defer Date:28.10.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:5/24/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00188/AM10/	RLA File :03/94/040/00349/AM10/	Lic.No/Date:0310535991 01.09.2009	Defer Date: 25.11.2009
	Position: With DIPP letter dated 14.10.2009 following information may be called for from the firm: i) Past production / consumption data duly certified by Central Excise; ii) Technical specification of SBR 1712, 1723, 1783, 1724, 1778 and 1789 and iii) Justification for use of these type of SBR in the export product.			

34	Case No.:6/24/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00189/AM10/	RLA File :04/24/040/00118/AM10/	Lic.No/Date:0410107467 01.09.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:7/29/87-ALC1/2009	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00220/AM10/	RLA File :34/24/040/00097/AM10/	Lic.No/Date:3410025086 15.09.2009	Defer Date: 04.11.2009
	Position: New case; copy of application is awaited from RLA.			

36	Case No.:7/27/87-ALC1/2009	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00208/AM10/	RLA File :05/24/040/00271/AM10/	Lic.No/Date:0510249606 18.09.2009	Defer Date:11.11.2009
	Position: D/o C&PC will furnish comments.			

37	Case No.:1/29/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00214/AM10/	RLA File :05/24/040/00327/AM10/	Lic.No/Date:0510250090 30.09.2009	Defer Date: 04.11.2009
	Position: New case; copy of application is awaited from RLA.			

38	Case No.:2/29/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00215/AM10/	RLA File :31/24/040/00092/AM10/	Lic.No/Date:3110040148 05.10.2009	Defer Date: 04.11.2009
	Position: New case; copy of application is awaited from RLA.			

39	Case No.:3/29/87-ALC1/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred
	HQ File :01/87/050/00216/AM10/	RLA File :05/24/040/00302/AM10/	Lic.No/Date:0510250358 06.10.2009	Defer Date: 04.11.2009
	Position: New case; copy of application is awaited from RLA.			

40	Case No.:4/29/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:29/87-ALC1/2009 14.10.2009	Status: Deferred

HQ File :01/87/050/00217/AM10/	RLA File :03/94/040/00508/AM10/	Lic.No/Date:0310540590 07.10.2009	Defer Date: 04.11.2009
Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
